

Railways in their Mid-term Review.

(vii) Due to acute shortage of coaches, additional introduction of passenger trains is limited but to permit quicker transport on long distances, loads of existing fast trains have been increased and some are being run with more than one locomotive.

Casual Labourers in Railways

10179. SHRI K. KUNHAMBU: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of casual labourers in the Railways;

(b) the percentage of regularisation during 1981-82;

(c) the average time taken to regularise the casual workers;

(d) whether there are any firm guidelines in this regard;

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

(c) Casual Labourers are regularised subject to availability of vacancies as such no time limit can be prescribed for this purpose.

(d) and (e). No outsider is generally appointed to Class IV posts and all class IV posts are filled only from amongst screened/empanelled casual labour/substitutes. Exception is however, made for appointment of outsiders on compassionate grounds or of sportsmen or where under specific orders such as filling up class IV vacancies in workshops is permitted. Screening for empa-

nelment is done according to seniority, seniority being determined on the basis of total length of service.

Status of non-SC ladies who marry SC

10180. SHRI DAYA RAM SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Ministry of Railways issued instructions in July, 1971 that if a non-scheduled caste lady marries a scheduled caste person, she can claim the status of scheduled caste;

(b) if so, how many working ladies of non-scheduled caste claimed the status of scheduled caste on Northern Railway;

(c) whether it is a fact that such claims were considered by the Ministry of Railways and the lady employees were admitted as member of scheduled caste;

(d) whether it is a fact that so admitted scheduled caste ladies are now being denied the benefits as admissible under orders of July 1971; and

(e) if so, what remedial measures are to be taken by the Ministry of Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Two.

(c) and (d). Yes.

(e) The concession has been withdrawn as per instructions issued by the Ministry of Home Affairs. So, the question of taking remedial measures by the Ministry of Railways does not arise.

Restoration of 353 UP Delhi-Amritsar Passenger Train

10181. SHRI MADHAVRAO SCINDIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that 353 Up Delhi-Amritsar passenger was cancelled due to shortage of coal;

(b) if so, whether Government have received any representation from Commuters between Narela and Sonapat requesting for restoration of this service, since in the absence thereof they have to wait till 3.20 P.M. to get the next train;

(c) if so, Government's reaction thereto;

(d) whether as an alternative they have also suggested a short stoppage of train No 147 pUP at Narela Station for the convenience of such commuters; and

(e) if so, Government's decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) to (e). The representation demanding restoration of this train was received but the train could not be restored due to persistent inadequacy of coal and limited line capacity. Suggestion for stoppage of train No. 47 UP (wrongly mentioned as 147 Flying Mail) at Narela was examined but has not been found feasible due to operational reasons like declaration of the train as a consequence of additional halts which, in turn tells upon the capacity in the section which has to move heavy traffic for fertilisers and thermal plant in addition to heavy passenger traffic.

Appointment of Doctors for Rural Areas

10182. SHRI K. PRADHANI: SHRI A. C. DAS:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether his Ministry has sent specific suggestions to various State Governments to give appointment to more doctors in the rural areas;

(b) if so, the name of the States which have taken steps for giving priority in appointment of doctors in the rural areas; and

(c) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) to (c). The need for filling up all vacancies of doctors in rural areas has been brought to the attention of States from time to time. However, no specific suggestions, in this regard, have been issued to States, as all the doctors are State Government employees, governed by the service conditions of the respective States.

कटारमल के सूर्य मंदिर की सुरक्षा और रखरखाव

10183. श्री हरेश रावत : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) अल्मोड़ा उत्तर प्रदेश में कटारमल के सूर्य मन्दिर के ऐतिहासिक महत्व को ध्यान में रखते हुए इसके प्राचीन रूप की सुरक्षा और रखरखाव के लिए उनका मंत्रालय क्या कार्यवाही कर रहा है;

(ख) क्या इस मन्दिर की मूल सूर्य मूर्ति कहीं अन्यत्र रखी गई है;

(ग) यदि हां, तो क्या यह सूर्य मूर्ति पत्नी: इस मन्दिर में स्थापित की जाएगी और इसकी सुरक्षा के लिए आवश्यक प्रबंध किए जायेंगे; और